

In the following 44 Applications for Certified Copies, despite notice dated 26-Feb-2021, applicants have not collected the Certified Copies on or before last date 17-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-18-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

| Sr. No. | Application No. (U/O-YEAR NUMBER) | Name of Applicant | Proceeding No. (C.R.No/Dept.) |
|---------|-----------------------------------|---------------------------------------|-------------------------------|
| 1 | U-201705312 | P.K.Pandit Adv for Defendant | 2355-2014 (12) |
| 2 | U-201905410 | M/s. Bilawala & Co. Adv for Plaintiff | 10277-1988 (9) |
| 3 | U-201905555 | K.H. Holambe Patil Adv for Plaintiff | 750-2015 (3) |
| 4 | U-201906498 | Adv. Gajendra Waity for Plaintiff | 248-2016 (8) |
| 5 | U-201909829 | Shashipal Shankar Adv for Plaintiff | 2569-2019 (7) |
| 6 | U-201910037 | M. K. Jariwala Adv for Plaintiff | 4406-2010 (7) |
| 7 | U-201911075 | Sah & Sanghi Auto Agencies Pvt. Ltd. | 1819-2012 (5) |
| 8 | U-202000388 | L. C. Joshi Adv. for Plaintiff | 3501-2008 (32) |
| 9 | U-202001509 | Biju Jacob Adv. for Def. | 817-2015 (32) |
| 10 | U-202001630 | B. P. Shukla Adv. for Plaintiff | 927-2017 (5) |
| 11 | U-202001727 | G. K. Tripathi Adv. for Plaintiff | 9826-2019-STAMP NO. (7) |
| 12 | U-202001728 | G. K. Tripathi Adv. for Plaintiff | 9827-2019-STAMP NO. (7) |
| 13 | U-202001791 | Niranjan Jagtap & Co. | 7353-2006 (3) |
| 14 | U-202001906 | B. B. Parekh Adv. for Plaintiff | 568-2004 (3) |
| 15 | U-202002062 | Mayur K. Jariwala Adv. for Plaintiff | 4406-2010 (7) |

BOMBAY CITY CIVIL COURT at Fort, Bombay
Certified Copy Section (Civil)

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|----|-------------|---|-------------------------------------|
| 16 | U-202002285 | Jaising G. Gaikwad Adv. for Def. | 1608-2014 (7) |
| 17 | U-202002321 | Rupesh R. Lanjekar Adv. for Plaintiff | 3664-2010 (14) |
| 18 | U-202002418 | H & M Legal Associates Adv. for Plaintiff | 889-2017-SUMMARY SUIT (28) |
| 19 | U-202002551 | Vallabh Parmar Adv. for Applicant | 4481-1997 (Record Dept.) |
| 20 | U-202002607 | Sangeeta Salvi Adv. for Plaintiff | 1916-2017 (7) |
| 21 | U-202002644 | R. S. Thakur Adv. for Petitioner | 2279-2012 (7) |
| 22 | U-202002660 | Suraj S. Kudalkar Adv. for Plaintiff | 7198-2003 (31) |
| 23 | U-202002703 | Ratnakar Sitaram Dhakodkar Adv. for Plaintiff | 3663-1991 (Record Dept.) |
| 24 | U-202002719 | S. M. Suryawanshi Adv. for Plaintiff | 2136-2017 (5) |
| 25 | U-202002866 | Desai & Diwanji Adv. for Plaintiff | 569-2005 (9) |
| 26 | U-202002882 | Ramesh S. Palav Adv. for Plaintiff | 2676-2010 (14) |
| 27 | U-202002889 | A. R. Pande Adv. for Plaintiff | 2862-2012 (7) |
| 28 | U-202002900 | Yogendra M. Kanchan Adv. for Plaintiff | 3395-2012-SUMMARY SUIT (28) |
| 29 | U-202002913 | Prasad Suresh Rane Adv. for Def. | 1327-2017-SUMMARY SUIT (28) |
| 30 | U-202002914 | Prasad Suresh Rane Adv. for Def. | 1129-2017-SUMMARY SUIT (28) |
| 31 | U-202002915 | Prasad Suresh Rane Adv. for Def. | 1128-2017-SUMMARY SUIT (28) |
| 32 | U-202002916 | Prasad Suresh Rane Adv. for Def. | 1401-2017-SUMMARY SUIT (28) |
| 33 | U-202002917 | Prasad Suresh Rane Adv. for Def. | 1326-2017-SUMMARY SUIT (28) |
| 34 | U-202003383 | Kalpesh Joshi Associates | 8272-1996 (7) |
| 35 | O-201900778 | S.K. Srivastav & Co. Adv for Plaintiff | 215-2018 (3) |

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|----|-------------|--|---------------------|
| 36 | O-201902053 | S.K. Legal Associates LLP Adv for Plaintiff | 4344-2001 (14) |
| 37 | O-202000586 | M. Arshad Hainday Adv. for Plaintiff | 3402-2008 (13) |
| 38 | O-202000612 | Renuka Tarachand Takumal (Plaintiff in person) | 7549-1997 (7) |
| 39 | O-202000804 | Ramesh R. Pandey Adv. for Plaintiff | 2425-2016 (7) |
| 40 | O-202000936 | Mukesh subramaniam Adv. for Def. No. 1 | 1896-2017 (7) |
| 41 | O-202001209 | Vaid & Associates Adv. for Plaintiff | 90-2018 (7) |
| 42 | O-202001370 | Dipen Furia | 4910-2008 (7) |
| 43 | O-202001379 | M/s Shah & Furia Asso | 2193-2016 (3) |
| 44 | O-202100077 | Vigil Juris | 1320-2016 (28) |